

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 06 of 2018

In the matter of:

All Kerala Chemists & Druggists Association & Ors.Appellants

Vs.

CCI & Ors.Respondents

Present:

**Appellants: Mr. Sajith P. Warriar, Mr. Mahendra Kumawat and
Mr. Kotla Harshavardhan, Advocates for Appellant.**

**Respondents: Mr. Abhishek Yadav and Mr. Saurabh Yadav,
Advocates for CCI**

With

Competition Appeal (AT) No. 08 of 2018

In the matter of:

A.N. MohanAppellant

Vs.

Sudeep P M & OrsRespondents

Present:

Appellant: Ms. Malvika Tivari, Advocate for Appellant

**Respondents: Mr. Sajith P. Warriar, Mr. Mahendra Kumawat and
Mr. Kotla Harshavardhan, Advocates for Respondent
No.4**

**Mr. Abhishek Yadav and Mr. Saurabh Yadav,
Advocates for CCI**

With

Competition Appeal (AT) No. 09 of 2018

In the matter of:

Thrissur District Unit of AKCDA & Ors.Appellants

Vs.

CCI & Ors.Respondents

Present:

Appellants: Mr. Sajith P. Warriar, Mr. Mahendra Kumawat and Mr. Kotla Harshavardhan, Advocates for Appellants.

Respondents: Mr. Abhishek Yadav and Mr. Saurabh Yadav, Advocates for CCI

With

Competition Appeal (AT) No. 10 of 2018

In the matter of:

Kasargod District Unit of AKCDA & Anr.

....Appellants

Vs.

CCI & Ors.

....Respondents

Present:

Appellants: Mr. Sajith P. Warriar, Mr. Mahendra Kumawat and Mr. Kotla Harshavardhan, Advocates for Appellants.

Respondents: Mr. Abhishek Yadav and Mr. Saurabh Yadav, Advocates for CCI

ORDER

19.02.2020: The date is fixed for hearing on **7th April, 2020** at 2:00 PM.

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

ha/nn